

**Title:** Regarding passing of the Bills by the Houses of Parliament during the Fifth Session of Thirteenth Lok Sabha.

SECRETARY-GENERAL: Sir, I lay on the Table the following three Bills passed by the Houses of Parliament during the Fifth Session of Thirteenth Lok Sabha and assented to since a report was last made to the House on 15<sup>th</sup> December, 2000:

1. The Taxation Laws (Amendment) Bill, 2000;
2. The Appropriation (No.5) Bill, 2000; and
3. The Appropriation (Railways ) No.5 Bill, 2000.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following seven Bills passed by the Houses of Parliament and assented to by the President:

1. The Protection of Human Rights (Amendment) Bill, 2000;
2. The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2000;
3. The Aircraft (Amendment) Bill, 2000;
4. The Companies (Amendment) Bill, 2000;
5. The Central Road Fund Bill, 2000;
6. The National Bank for Agriculture and Rural Development (Amendment) Bill, 2000; and
7. The Juvenile Justice (Care and Protection of Children) Bill, 2000.

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**12.03 HRS.**